



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/2010	TP 25/16	Hearing	397-398	Sealit Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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- | | | | |
|----|--|----------------------------------|---|
| 1 | R.U. Bewdi
for Hella & Hella
9448844554. | for R-3 |  |
| 2. | For Petitioners 1, 2, 3, 4, 6
and 7 [MANEESHA KONGOLI]
9742731248. | PETITION 1, 2, 3, 4, 6
and 7. |  |

Counsel for petitioner and respondents are present. Stay continues.

List it on 02.06.2017.


MEMBER (J)


MEMBER (T)